

**NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD BENCH
COURT 1**

Co.Appeal 299 of 2019

**Coram: Hon'ble Mr. MADAN BHALCHANDRA GOSAVI, MEMBER (JUDICIAL)
Hon'ble Mr. VIRENDRA KUMAR GUPTA, MEMBER (TECHNICAL)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING THROUGH VIDEO CONFERENCING BEFORE THE
AHMEDABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 06.07.2020**

Name of the Company:

Raj Kishan Saxena
V/s
Cadila Healthcare Ltd & Ors

Section:

Section 59 of Co.Act,2013

ORDER

No one appeared for the Petitioner and also for the Respondent.

We direct Respondent to file affidavit-in-reply within two weeks without fail by giving copy to the other side.

Matter to appear for further consideration on 24.08.2020


**(VIRENDRA KUMAR GUPTA)
MEMBER (TECHNICAL)**

Dated this the 6th day of July, 2020.

sen


**(MADAN B GOSAVI)
MEMBER (JUDICIAL)**